

**THE HIGH COURT OF KERALA**

**APPLICATION FOR REGISTRATION OF ADVOCATES IN CIS**

Enrollment Number \* : \_\_\_\_\_ Email : \_\_\_\_\_

Name (As per Certificate) : Shri/Smt. \_\_\_\_\_

Address : \_\_\_\_\_

Mobile No. \_\_\_\_\_

Request for  : New Registration  Modification of Data  Existing Code if any -

If modification, Details : \_\_\_\_\_

Date of Request : \_\_\_\_\_ Signature of Advocate : \_\_\_\_\_

**INTRODUCER DETAILS**

*(only for new registration of advocates who are enrolled not in the Bar Council of Kerala)*

The application shall be endorsed here by an advocate who is presently practicing at High Court of Kerala

Name of Advocate: \_\_\_\_\_ Enrollment No. \_\_\_\_\_

Mobile No.: \_\_\_\_\_ Signature: \_\_\_\_\_

Supporting Documents:

- ❖ For new registration :copy of Enrollment Certificate\*.
- ❖ For modification : copy of Enrollment Certificate\*/Bar Council I.D./Advocate Association I.D.

[ \* In case of provisional certificate (without printed Enrollment Number), either  
1. enclose copy of Bar Council I.D./Advocate Association I.D., or  
2. get the application endorsed by the office of Bar Council of Kerala.]

\*\*\*Applicant shall submit duly filled application along with supporting documents at IT Section, High Court or  
Send the scanned copy of the application along with supporting documents via email to [it.hckerala@gov.in](mailto:it.hckerala@gov.in)

**FOR OFFICE USE ONLY**

Signature of Section Officer \_\_\_\_\_ Sl.No. \_\_\_\_\_